

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

11.12.2020

M.A./350/302/2020

O.A./350/222/2020

(EXTN.OF TIME)

ITEM NO:3

FOR APPLICANTS(S) Adv. :

CENTRAL EXCISE & CUSTOMS & OTHERS

-V/S-

RAJEEV KUMAR

Mr. D. Nag

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for the applicant, respondents in the OA, submits that an order has been issued.</p> <p>Since an order has been issued, the M.A has become infructuous and is accordingly, disposed of as infructuous.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>